

V

SLP(C)No. 7908 OF 2003
ITEM No.37

Court No. 8

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.7908/2003

(From the judgement and order dated 24/04/2002 in MCA 333/01
in WP 2588/2000 of The HIGH COURT OF BOMBAY AT NAGPUR)

ASHOK

Petitioner (s)

VERSUS

WORKS MANAGER, CENTRAL WORKSHOP, MSRTC

Respondent (s)

(With Appln(s). for c/delay in filing SLP and Office Report)

Date : 12/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)

Mr. Satyapal Khushal Chand Pasi, Adv.

For Respondent (s) Mr. R.S. Hegde, Adv.
Mr. Chandra Prakash, Adv.

Mr. P.P. Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Two weeks' time, as prayed, is allowed to file additional documents.

(A.S. BISHT)(PROMILA NAGPAL)
COURT MASTER

COURT MASTER